NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES:

Mr. Tulip Hotels Pvt. Ltd. & Ors.

V/s.

M/s. Trade Wings Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies Act 1956 and 242/242 of the Companies Act 2013.

S. No.

DESIGNATION

64.

Deepak Lad i/b Advanice Lo.

ANIL D'Souza i/b Haresh Tagtiani
& Associates

ORDER

CP No. 87/111, 284, 397-398/NCLT/MB/MAH/2013

At request of the Petitioner, list this matter on 19.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)